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Title: Regarding alleged arbitrary attitude of Airport Authority for giving approval for taking off and landing of Government and PSU aircrafts.

SHRI HEMANT TUKARAM GODSE (NASHIK): Madam, I want to raise the issue about the arbitrary attitude of private Airport Authority who runs the Government Airport.

Madam, Mumbai airport is run by GVK, a private company and the rights of time slots to take off and land the aircraft are exclusively given by the GVK.

The Government PSU airline, Air India, has applied for time slot to GVK to connect Mumbai with two tier cities like Nashik, Hubli and Pune from 1<sup>st</sup> May, 2016. But the GVK rejected the applied time slot saying that they do not have time slot at Mumbai Airport instead of giving the time schedule which is available with them at Mumbai Airport. Air India would have applied as per the time slot available. The Private Airport Authority that is GVK allot the time slot to private Airlines because they get more money and they do not get any charges from the Government PSUs airline, Air India, for small aircraft below 80 seaters.

The Government policy is to connect two tier cities with metro cities for better development of our country and also to give preference to connect Religious Circuit. Nashik is well known as a religious place. But because of such rights given to the private companies and their exercise of arbitrary attitude, the Government policy will fail and also the Government PSU airline, Air India will have to shut down.

Hon. Speaker, Madam, through you, I want to request the Civil Aviation Ministry that either to quit or control on such private companies' arbitrary attitude, some reserved time slot for the Government PSU airline may be given. Or, either the rights may be given to the Air Traffic Control Authority of the Civil Aviation Ministry to approve the time slot, which the Private Airport Authority may charge and collect as decided. Also, direct the authority to approve the available time slot applied for by the Air India from 1<sup>st</sup> May, 2016 for connectivity of Nashik, Mumbai.

HON. SPEAKER:

Shri Arvind Sawant,

Shrimati Bhavana Pundalikrao Gawali,

Shri Shrirang Appa Barne,

Shri Bhairon Prasad Mishra and

Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shri Hemant Tukaram Godse.

डॉ. रमेश पोखरियाल

आप बहुत कम शब्दों में अपनी बात रखें।